NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 25.11.2026

N O T I C E

Please take notice that the following matter listed in the Court of Chairperson on 26.11.2026 will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1864 of 2025 **(With Defects)**	Sterling Biotech Ltd. Vs. Sterling Healthcare Ltd., Through Dhiren S. Shah, RP of Sterling Healthcare Ltd. & Ors. **With**	Shreeyansh U. Lalit	Pooja Mahajan
2.	Comp. App. (AT) (Ins) No. 1865 of 2025 **(With Defects)**	Sterling Biotech Ltd. Vs. Sterling Healthcare Ltd., Through Dhiren S. Shah, RP of Sterling Healthcare Ltd. & Ors.	Shreeyansh U. Lalit	Pooja Mahajan

By order of Hon'ble Chairperson
-Sd/-
Registrar